NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. C.P.(IB)1302(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Ajay Kumar Pradhan
V/s
Gammon India Ltd.

APPEARANCES: -
FOR OPERATIONAL CREDITOR : Adv. Reshant Shah
FOR CORPORATE DEBTOR : Adv. Smruti Kanade

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **24.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish